

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

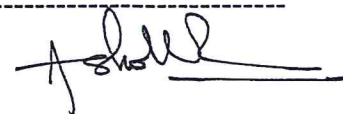
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/156/2016
NAME OF THE PETITIONER(S) : Gangotri Textiles Limited
NAME OF THE RESPONDENT(S) : M/s Jagannath Textile Company Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. VEDHAKASHANKAR
R. ASHOK KUMAR

Counsel for Respondents



2. S. Manjula Devi, Adv
For KSR & CO

Counsel for Applicants/
Petitioners



ORDER

Counsel representing both the parties are present. Heard arguments in CA
174/2017 and CA 175/2017. Order is reserved.

K Anantha Padmanabha Swamy
Member (Judicial)

bc